

(b) if so, the details thereof and the names of Directors and Chairmen of M/s. Hindalco and Gwalior Rayons against whom the proceedings are being pending?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) and (b). Information is being collected and will be laid on the Table of the House.

Excise Duty on Synthetic Fabrics

8963. SHRI N. SUNDARARAJ: Will the Minister of FINANCE be pleased to state:

(a) whether the excise on synthetic fabrics domestically produced is being estimated by Government on the basis of retail price;

(b) whether it is a fact that Government charge excise on ex-factory price;

(c) if so, the reasons therefor; and

(d) whether it is a fact that the excise rate on polyester sarees, shirting and suiting is 48 per cent to 70 per cent on ex-factory price?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) to (c). As per central excise law, excise duty in respect of goods chargeable on ad valorem basis is levied on the whole-sale price of the goods as determined under section 4 of the Central Excises and Salt Act, 1944, or the rules made thereunder. As far as synthetic fabrics are concerned, excise duty is levied at specific rates and therefore, the question of assessing duty on the basis of retail price does not arise.

(d) The excise duty rates on polyester fabrics depend upon the value, weight,

width, composition and the sector producing or processing the fabrics. The rates of duty on woven fabrics of polyester vary from nil to Rs. 30 per sq. mtr. depending upon the factors mentioned above.

Community Irrigation Project of Kerala

8964. SHRI T. BASHEER: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government of Kerala has submitted a proposal of Rs. 100 crore community irrigation project for approval of Union Government;

(b) if so, whether it is a fact that Dutch Government have agreed to provide required funds for this project; and

(c) the details thereof and the action taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) to (c). The Government of Kerala have submitted a proposal on Community Irrigation Project estimated to cost about Rs. 100 crores for Assistance from Netherlands. The quantum of funds to be contributed by the Netherlands Side towards the project has not yet been finalised. The details of the funds and the Project will be finalised after the Report of the Dutch Appraisal Mission is received.

Rehabilitation of People Affected by Sardar Sarovar Dam and Narmada Sagar Project

8965. PROF. RAMKRISHNA MORE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the process of rehabilitation of the affected people by the Sardar